BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

TWENTY-SEVENTH REPORT

(Presented on 22.11.2001)

The Business Advisory Committee held a sitting on Tuesday, the 20^{th} November, 2001.

2.	The	he Committee recommend the allocation of time to the following items of business		
as sh	own ag	gainst each:-		
	(1)	Discussion on the Statutory Resolution seeking disapproval		
		of the Institute of Technology (Amendment) Ordinance, 2001		
			1 hour	
	(2)	The Institute of technology (Amendment) Bill, 2001		
		(Replacing the Ordinance)		
		(Consideration and passing)		
	(3)	Discussion on Statutory Resolution seeking disapproval		
		of the Companies (Amendment) Ordinance, 2001		
			2 hours	
	(4)	The Companies (Amendment) Bill, 2001		
		(Replacing the Ordinance)		
		(Consideration and passing)		
	(5)	Discussion on Statutory Resolution seeking disapproval		
		of the Passport (Amendment) Ordinance, 2001		
			1 hours	
	(6)	The Passport (Amendment) Bill, 2001		
		(Replacing the Ordinance)		

(Consideration and passing)

(7) The Explosive Substances (Amendment) Bill, 1999, after it has been passed by Rajya Sabha.

2 hours

(Consideration and passing)

(8) The National Commission for Safai Karamcharis (Amendment) Bill, 2001

1 hour

(Consideration and passing)

- 3. The Committee also recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:-
 - (1) Problems being faced by farmers

May be taken up on Wednesday, the 21st November, 2001 at 14.00 hours and concluded on the same day.

(2) Ayodhya issue

May be taken up on Monday, the 26th November, 2001 at 14.00 hours and concluded on the same day.

NEW DELHI; November 20, 2001 Kartika 29, 1923 (Saka) G.M.C. BALAYOGI Chairman, BUSINESS ADVISORY COMMITTEE